

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3846
ANSWERED ON:12.08.2015
Indian Mission in Rome
Vanaroja Smt. R.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is true that India's Mission in Rome had failed to purchase a building for its chancery despite requisite approvals for the same and had resulted in loss of crores of rupees due to continued hiring of property;
- (b) if so, the details thereof;
- (c) whether the mission in Rome has taken any further steps to buy another property for its chancery; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) Purchase of the Chancery property could not materialize as there were reasonable doubts about the structural stability of the building, which would have required extensive renovation. Additionally, the seller was not agreeable to modify his Sale-Purchase Agreement which was found to be inconsistent with the established norms of the Government of India. Given these reasons, the Mission, displaying diligence, refrained from buying the identified property, despite approvals, and continued to function from the same hired property. Therefore, there has been no additional budgetary outgo on this account, with no loss to the Government exchequer.

(c) & (d) The Mission is actively trying to locate a suitable property for its Chancery, to be purchased after following stipulated procedures.
